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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.09.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
TP No. 01/19 CP No. 125/14	For filing IRP report	Sec 433 of CA 1956	M/s Bank of Nova & Scotia	AZB Partners	M/s Opto Infrastructure Ltd	

ADVOCATE FOR PETITIONER/s: Anish Munu (For AZB) 9739543895

V.V.Krishnamurthy: (IRP) 9945277897.

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Anish Munu, learned Counsel for the Petitioner and Shri V.V.Krishnamurthy, learned Interim Resolution Professional. The learned IRP submits that he was confirmed as RP during the CoC held on 04.09.2019. Therefore, he is permitted to file an IA seeking consideration of Adjudicating Authority for approval him as RP. Post the case on **25.10.2019**.


MEMBER (T)


MEMBER (J)

Shruthi

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